

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6095-6096/2009

(From the judgement and order dated 07/10/2008 in
SA No. 299/2008 of The HIGH COURT OF BOMBAY)

SA No. 298/2008 &

DNYANESHWAR RANGANATH BHANDARE & ANR.

Petitioner(s)

VERSUS

SADHU DADU SHETTIGAR & ANR.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment,exemption from filing O.T.)
(For final disposal)

Date: 22/11/2010 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIKFor Petitioner(s) Mr. Prasanth P., Adv.
Mr. T. Harish Kumar,Adv.For Respondent(s) Mr. Pravin Satale, Adv.
Mr. Rajiv Shankar Dvivedi,Adv.UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Orders reserved.

(Ravi P. Verma)
Court Master(M.S. Negi)
Court Master